COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated : 24th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. R.M. Mittal Steel Pvt. Ltd. …. Appellant(s)

Versus

The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. S. Vallinayagam
Counsel for the Respondent (s)	:	Mr. R.K. Mehta Mr. Abhishek Upadhyay Ms. Himanshi Andley for RERC

ORDER

Learned counsel for the appellant seeks a weeks' time to file the affidavit of service.

List the matter on ***30.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk